

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6923-6924/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

Date : 17-01-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Subash Chandran, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioner shall within a period of four weeks' as a last chance file fresh particulars of sole respondent.

List again on 5.3.2019.

RAJESH KUMAR GOEL
Registrar

MG